

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)--320(ND)/2017

IN THE MATTER OF:

M/s. Seaways Shipping and Logistics Limited

.. PETITIONER

Vs.

Cargo Planners Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

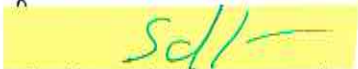
: Mr. Vishakh Ranjit, Advocate

For the Respondents

: -

ORDER

Since the Member is recusing himself from hearing the matter, let the same be placed before the Hon'ble President for appropriate directions.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.9.2017